

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4240  
ANSWERED ON:18.12.2014  
WIDOW PENSION SCHEME  
Joshi Shri Pralhad Venkatesh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware about the dismal living conditions of Vrindavan widows:
- (b) if so, the details thereof including the number of widows registered with the Government to receive the benefits from Indira Gandhi National Widow Pension Scheme State/UT-wise with separate figure for Vrindavan Widows; and
- (c) the total assistance provided by the Government under the scheme?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) Yes, Madam.

(b) As per available information, the number of widows, state-wise who have received benefit in 2013-14 under Indira Gandhi National Widow Pension Scheme (IGNWPS) is at Annexure.

A total of 671 widows are inmates of Swadhar Ashraya Sadan, Vrindavan (District-Mathura), and 314 are receiving pension under the central and state pension schemes.

(c) Under the Indira Gandhi National Widow Pension Scheme (IGNWPS), a monthly pension @ Rs.300 per month is given to widows in the age group of 40 to 79 years. After attaining the age of 80 the pension amount is enhanced to Rs.500/- per month.